

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

12

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

|                                  |                                                |
|----------------------------------|------------------------------------------------|
| TRANSFER PETITION NO.            | TP No.23/HDB/2016                              |
| COMPANY PETITION/APPLICATION NO. | CP No. 30/2008                                 |
| NAME OF THE COMPANY              | Sanghi Filaments Private Limited               |
| NAME OF THE PETITIONER(S)        | Ravi Sanghi & Another                          |
| NAME OF THE RESPONDENT(S)        | Sanghi Filaments Private Limited & (10) Others |
| UNDER SECTION                    | 397/398                                        |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| S. Chidambaram P-2     | PCS         | 9849056652             |           |
| CH Ramesh Babu         | Ld          | 9849866556             |           |

Counsel for Respondent(s):

| Name of the Counsel(s)     | Designation       | E-mail & Telephone No. | Signature |
|----------------------------|-------------------|------------------------|-----------|
| P. Amarendra Reddy (P-1-R) | Adv               | 9246501212             |           |
| Y. Suryanarayana           | Counsel for R3&R5 | 9849866556             |           |

Heard Shri S. Chidambaram, Ld. PCS and Shri CH Ramesh Babu, Ld. Counsel for the Petitioner and Shri Y. Suryanarayana, and Shri P. Amarendra Reddy, Ld. Counsels for the Respondent.

Shri CH Ramesh Babu, Ld. Counsel for the Petitioner No.1 filed a letter dated 21.10.2017 before the Bench, stated to have been passed by Hon'ble Supreme Court in Civil Appeal No. 12441/2017. This memo is signed by Shri Ravi Sanghi and Shri Girish Kumar Sanghi. When the Bench asked Mr. Girish Kumar Sanghi, whether the above memo is signed by him or not, he submitted that he has signed the memo and said something which is in accordance with the above memo. Therefore, we direct Mr. Girish Kumar Sanghi, to file an affidavit with regard to the contents of this letter and he requested 2 days time duly serving a copy to the other side. The memo dated 21.10.2017 and 11.01.2018 are taken on record.

Post the case on 25.01.2018

Member (T)

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Member (J)